



Government of Jammu and Kashmir
Civil Secretariat, Home Department
Srinagar

NOTIFICATION

Srinagar, the 11th sept, 2018

SRO **395** :- Whereas, on 09-11-2017, Police Station, Kulgam reliably learnt that one Muneeb Hameed Bhat S/o Abdul Hamid Bhat R/o Nanibugh, Kulgam along with other suspected persons was working with banned outfit Lashkar-i-Toiba and is persuading youths of the District to join the terrorist organization. It has come to surface that he has also visited the neighbouring country Pakistan on valid passport to meet the separatist heads in Pakistan and is working for the banned organization. The said person is still in contact with separatist leaders in Pakistan for spreading terror in the State of Jammu and Kashmir and to secede the State of Jammu and Kashmir from the Union of India; and

2. Whereas, in this connection, case FIR No. 197/2017 U/S 13,18,19,38 and 39 of the Unlawful Activities (Prevention) Act, 1967 was registered in Police Station, Kulgam; and

3. Whereas, during the course of investigation, statements of witnesses were recorded under relevant provisions of law. The suspect was apprehended and during his personal search, one mobile phone of Panasonic brand alongwith two sim cards were recovered and seizure memo in this connection was accordingly prepared. The seized mobile was sent for examination and BBM messages were recovered from it through IT cell DPO Kulgam and the incriminating material was extracted from it ; and

4. Whereas, during the course of investigation, it was found that the accused has deliberately destroyed his passport and for which section 201 RPC was added in the case; and

Abh

